

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

CUSTOMS Appeal No. 11039 of 2016

[Arising Out Of OIA-JMN-CUSTM-000-APP-236-237-15-16 Dated- 19/02/2016 passed by the Commissioner of CUSTOMS-JAMNAGAR(PREV)]

Shah Coal Pvt Ltd

Centre Point, 5th Floor, Junction Of S V Road
& Juhu Road, Above Standard Chartered Bank,
Santacruz (West), MUMBAI
MAHARASHTRA

.....Appellant

VERSUS

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar
Gujarat

.....Respondent

APPEARANCE:

Shri. P D Rachchh, Advocate for the Appellant
Shri. Sanjay kumar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING: 08.04.2025
DATE OF DECISION: 08.04.2025

In view of the majority order, the appeal is disposed of. For order, see order of date in Customs Appeal No. 10984 of 2016.

(SOMESH ARORA)
MEMBER (JUDICIAL)

(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)

Prachi